GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2928 ANSWERED ON:29.08.2012 PROCESSING FEE ON RECHARGE VOUCHERS Antony Shri Anto; Venugopal Shri P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to slash the processing fee on recharge vouchers and top up vouchers of the prepaid mobile connections;
- (b) if so, the details thereof;
- (c) the steps taken by the Government in this regard so far; and
- (d) the time by which the same is likely to be implemented by,telecom operators across the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) & (b) At present, there is no proposal to slash the processing fee on recharge vouchers and top up vouchers of the prepaid mobile connections. As per the existing provisions of Telecommunication Tariff Order, the ceiling on Processing Fee in respect of Top-up vouchers, which add monetary value in the prepaid account of telecom subscribers, is as follows:-
- (i) Denominations having maximum retail price below Rs.20/-: Rs.2/- as ceiling,
- (ii) Denominations having maximum retail price of Rs.20/- and above: Rs.3/- as ceiling.
- (c) & (d) Telecom Regulatory Authority of India (TRAI) has issued a Consultation Paper on 3rdAugust 2012 seeking the views of stakeholders on the need to review the existing ceilings. The last date for receipt of comments from stakeholders is 3r September, 2012. TRA! may revise the ceilings, in accordance with the feedback and requirement, if found necessary.